

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2629
ANSWERED ON:04.12.2009
OUTSTANDING DUES OF NTPC
Patel Shri R.K. Singh

Will the Minister of POWER be pleased to state:

- (a) the present status of the outstanding dues of the National Thermal Power Corporation Limited (NTPC) against the grid Corporations and each of the State Electricity Boards (SEBs) and other Public Utility, Utilities-wise in the country as on date;
- (b) the details of the steps taken/proposed to be taken by the Government for recovery of the said dues;
- (c) whether NTPC is suffering heavily and unable to fund its projects, on account of non-realisation of dues;and
- (d) if so, the reaction of the Union Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b): NTPC have informed that there are no dues outstanding except for an amount of Rs.835.97 crores along with interest from Government of NCT of Delhi for erstwhile DESU period which is under consideration of the Government.

(c) & (d): NTPC funds its projects with a mix of debt and equity in the ratio of 70:30. The debt funds for ongoing projects are tied up progressively based on physical progress. The equity component is met out of internal accruals. There has been no shortage of internal resources to fund the ongoing projects.